GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI

DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA

UNSTARRED QUESTION NO. – 1692

ANSWERED ON 15/12/2025

DUES OF WEST BENGAL

1692. SHRI RITABRATA BANERJEE:

SMT. MAUSAM B NOOR:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that member of Parliament from the state met the Minister regarding the dues owed to the State on 18th August, 2025, if so, the details thereof;
- (b) the amount (in Rs) of funds due by the Central Government to the State Government of West Bengal under the Jal Jeevan Mission; and
- (c) the amount (in Rs) of funds due by the Central Government to the State Government of West Bengal under the flood management and border areas programme?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) & (b) As per practice, a prompt, substantive reply is sent whenever a VIP reference is received. Departments often have strict guidelines, ensuring accountability and courtesy to public representatives as per government manuals. Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable water to every rural household of the country, through functional tap water connection i.e. at a service level of 55 litre per capita per day (lpcd), of prescribed quality (BIS:10500), on regular and long-term basis.

Under JJM the central govt. supplements the efforts of State govt., financially & technically, to ensure the availability of safe drinking water supply to rural population. Drinking Water being a State subject, the responsibility of Planning, Designing, Approval, Implementation, Operation & Maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, is vested with State/UT Governments. As such, the subject of drinking water supply falls under the State subjects to be managed by PRIs as per 73rd Amendment of the Constitution.

Further, since the start of the mission the State govt. could only draw about 50% of the allocated Central share under JJM which was ensured to the State during Financial Year 2019-20 to

2023-24 (Mission Period) resulting into paucity of fund. The approval of the mission for the extended period is under active consideration. The details of Central fund allocated and fund drawn by the State of West Bengal under JJM, is as under:

(Amount in Rs. Crore)

	Central share					
Year	Opening Balance	Fund allocated	Fund drawn by State	Available fund	Reported utilization	State Expenditure
2019-20	760.82	995.33	994.75	1,755.57	609.00	469.54
2020-21	1,146.58	1,614.18	807.08	1,953.66	1,196.07	641.17
2021-22	757.58	6,998.97	1,404.61	2,162.19	1,547.52	725.77
2022-23	614.67	6,180.25	3,090.12	3,704.79	1,953.73	3,204.21
2023-24	1,751.06	3,806.29	4,206.29	5,957.35	5,004.16	5,155.11
2024-25	953.19	5,049.98	2,524.99	3,478.18	3,003.06	4,905.55
2025-26	475.13	-	-	475.13	_	_
Total		24,645.00	13,027.84	13,788.66	13,313.54	15,101.35

Source: JJM-IMIS

(c) Flood management and anti-erosion schemes are formulated and implemented by concerned State Governments as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and also promotional financial assistance for management of floods in critical areas.

To strengthen the structural measures of flood management, Union Government had implemented "Flood Management and Border Areas Programme (FMBAP)" for providing central assistance to States for works related to flood control, anti-erosion, drainage development, anti-sea erosion, etc. Total 18 flood management projects of West Bengal with an estimated cost of Rs. 2261.02 Crore have been included under Flood Management Programme (FMP) component of FMBAP for central funding. Total central assistance of Rs. 1051.96 Crore has been released to Govt. of West Bengal so far. Out of total 18 flood management projects, 16 have been completed and 2 projects are ongoing.

In addition to above, total central assistance of Rs. 237.93 Crore has been released so far to Govt. of West Bengal under River Management Activities & Works related to Border Areas (RMBA) component of FMBAP. No eligible funding proposal has been received from Govt. of West Bengal since F.Y 2022-23.
